MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022) (25.09.2023 to 20.10.2023)

(First Week – 25.09.2023 to 30.09.2023)

DATE/	SESSION – I	SESSION – II	SESSION - III	SESSION – IV	SESSION – V
DAY	10:15 am to 11:30 am	11:45 am to 01:15 pm	2:00 pm to 3:15 pm	3:30 pm to 4:45 pm	4:45 pm to 5:45 pm
25.09.2023 (Monday) (Joint Session)	Inauguration of the Course & Introduction Sessions & General Discussion with participants with respect to understanding and assessment of First Phase Institutional Training and submission of Field Diary	Brief overview of the course, introduction of participants and sharing of views of participants regarding Second Phase Field Training and identify the issues to be addressed in Second Phase Training	Feedback of the participants and discussion on working in various sections of the Court (i.e. Nazarat and Copying)	Feedback of the participants and discussion on working in various sections of the Court (i.e. Record room and Malkhana)	Discussion on Presentation of plaint with documents and application under section 80(2) CPC and 319 (3) M.P. Municipality Act
	By: Officers of the Academy	By: Officers of the Academy	By: Smt. Namita Dwivedi Assistant Director, MPSJA	By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA	By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA
26.09.2023 (Tuesday)	Discussion and sharing of problems relating to appearance of parties – Consequence of their non-appearance with special reference to Order 9 and Order 17 Rules 2 and 3 CPC, Filing of Written Statement and dealing with Section 148	Discussion and sharing of problems on return and rejection of plaint	Exercise writing: Ex-1 Presentation and Registration of a Plaint with I.A. 1 of Section 80 CPC and I.A. 2 of O. 39 R. 3 CPC	Discussion on – Key issues relating to Police Remand, Judicial Remand and transit remand	Exercise Discussion Ex-1
	By: Shri Padmesh Shah Addl. Director, MPSJA	By: Shri Amit Singh Sisodia OSD, MPSJA	By: Officers of the Academy	By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA (Joint Session)	By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA (Joint Session)
27.09.2023 (Wednesday)	Law relating to Temporary Injunction	Law relating to amendment of plaint (Order 6 Rule 17 and 18 CPC) and Section 153 CPC			
	By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA	By: Shri Padmesh Shah Addl. Director, MPSJA		Audio Visual Session	

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm	
28.09.2023 (Thursday)	HOLIDAY ON ACCOUNT OF ID-MILAD UN-NABI Write an order on an application for temporary Injunction and submitted on 29.09.2023 at 10:00 am Ex-3					
29.09.2023 (Friday)	Discussion on Order 22 CPC and Rules 3, 4, 5, 9 & 10 CPC	Discussion on adjournments (Order 17 CPC and expeditious trial in civil cases)	Exercise writing: Ex-2 Order writing to set-aside Ex-party Order	Key issues relating to Cognizance in Criminal cases; Generally, Scrutiny of charge- sheet	Exercise Discussion Ex-2	
	By: Shri Amit Singh Sisodia OSD, MPSJA	By: Shri Padmesh Shah Addl. Director, MPSJA	By: Officers of the Academy	By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA (Joint Session)	By: Shri Padmesh Shah Addl. Director, MPSJA (Joint Session)	
30.09.2023 (Saturday)	Discussion on – Key issues relating to regular bail and compulsory bail	Framing of issues – Discussion on law and problems	Discussion on breach of injunction order under Order 39 Rule 2-A CPC	Key issues relating to private complaints dealing with applications under Section 156 (3) CrPC	Open interactive session	
	By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	By: Shri Amit Singh Sisodia OSD, MPSJA	By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA	By: Shri Sandeep Sharma Registrar (JudlII), High Court of M.P., Jabalpur (Joint Session)	By: Officers of the Academy (Joint Session)	

Note:

- (1) (2) (3) (4) (5)

- The Time Table is subject to change as per exigencies.

 Tea Breaks 11.30 am to 11.45 am and 3.15 pm 3.30 pm.

 Lunch Break 1.15 pm to 2.00 pm.

 Recap Session 10.00 am to 10.15 am from Tuesday onwards.

 Use of Cell Phones in lecture room is strictly prohibited

Note – Write the first order sheet of cognizance in Police case along with exercises on bail and submit on 03.10.2023 at 10.00 am Ex-5

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the Second Phase Induction Course for newly appointed Civil Judges Junior Division (Batch 2022) (25.09.2023 to 20.10.2023)

(First Week - 25.09.2023 to 30.09.2023)

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
25.09.2023 (Monday) (Joint Session)	Inauguration of the Course & Introduction Sessions & General Discussion with participants with respect to understanding and assessment of First Phase Institutional Training and submission of Field Diary	Brief overview of the course, introduction of participants and sharing of views of participants regarding Second Phase Field Training and identify the issues to be addressed in Second Phase Training	Feedback of the participants and discussion on working in various sections of the Court (i.e. Nazarat and Copying)	Feedback of the participants and discussion on working in various sections of the Court (i.e. Record room and Malkhana)	Discussion on Presentation of plaint with documents and application under section 80(2) CPC and 319 (3) M.P. Municipality Act
	By: Officers of the Academy	By: Officers of the Academy	By: Smt. Namita Dwivedi Assistant Director, MPSJA	By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA	By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA
26.09.2023 (Tuesday)	Discussion and sharing of problems on return and rejection of plaint	Discussion and sharing of problems relating to appearance of parties – Consequence of their non-appearance with special reference to Order 9 and Order 17 Rules 2 and 3 CPC, Filing of Written Statement and dealing with Section 148	Exercise writing: Ex-1 Presentation and Registration of a Plaint with I.A. 1 of Section 80 CPC and I.A. 2 of O. 39 R. 3 CPC	Discussion on – Key issues relating to Police Remand, Judicial Remand and transit remand	Exercise Discussion Ex-1 By: Shri Manish Sharma
	By: Shri Amit Singh Sisodia OSD, MPSJA	By: Shri Padmesh Shah Addl. Director, MPSJA	By: Officers of the Academy	By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	Faculty Member (Jr. 1), MPSJA (Joint Session)
27.09.2023 (Wednesday)	Law relating to amendment of plaint (Order 6 Rule 17 and 18 CPC) and Section 153 CPC	Law relating to Temporary Injunction		(Joint Session)	
	By: Shri Padmesh Shah Addl. Director, MPSJA	By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA		Audio Visual Session	

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm	
28.09.2023 (Thursday)	HOLIDAY ON ACCOUNT OF ID-MILAD UN-NABI — Write an order on an application for temporary Injunction and submitted on 29.09.2023 at 10:00 am Ex-3					
29.09.2023 (Friday)	Discussion on adjournments (Order 17 CPC and expeditious trial in civil cases)	Discussion on Order 22 CPC and Rules 3, 4, 5, 9 & 10 CPC	Exercise writing: Ex-4 Exercise relating to Order 7 Rule 11 CPC and Order 7 Rule 10 CPC	Key issues relating to Cognizance in Criminal cases; Generally, Scrutiny of charge- sheet	Exercise Discussion	
	By: Shri Padmesh Shah Addl. Director, MPSJA	By: Shri Amit Singh Sisodia OSD, MPSJA	By: Officers of the Academy	By: Smt. S. Vineeta Faculty Member (Jr. 2), MPSJA (Joint Session)	By: Shri Amit Singh Sisodia OSD, MPSJA (Joint Session)	
30.09.2023 (Saturday)	Framing of issues – Discussion on law and problems	Discussion on – Key issues relating to regular bail and compulsory bail	Discussion on breach of injunction order under Order 39 Rule 2-A CPC	Key issues relating to private complaints dealing with applications under Section 156 (3) CrPC	Open interactive session	
	By: Shri Amit Singh Sisodia OSD, MPSJA	By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA	By: Shri Sandeep Sharma Registrar (JudlII), High Court of M.P., Jabalpur (Joint Session)	By: Officers of the Academy (Joint Session)	

Note:

- (1) (2) (3) (4) (5)

- The Time Table is subject to change as per exigencies.

 Tea Breaks 11.30 am to 11.45 am and 3.15 pm 3.30 pm.

 Lunch Break 1.15 pm to 2.00 pm.

 Recap Session 10.00 am to 10.15 am from Tuesday onwards.

 Use of Cell Phones in lecture room is strictly prohibited

Note – Write the first order sheet of cognizance in Police case along with exercises on bail and submit on 03.10.2023 at 10.00 am Ex-5

DIRECTOR